

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

IN

ORIGINAL APPLICATION No. 142 OF 2024 (SZ)

Applicant : M. Vetri Selvan, Chennai.

Versus

Respondent(s) : The Central Pollution Control Board
and others

**REPORT FILED BY THE ENVIRONMENTAL ENGINEER, LEGAL CELL,
ERNAKULAM FOR AND ON BEHALF OF KERLA STATE POLLUTION
CONTROL BOARD IN THE ORIGINAL APPLICATION No. 142 OF 2024**



Adv. Rema Smrithi.

ADDITIONAL STANDING COUNSEL FOR THE RESPONDENT: No.8

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

IN

ORIGINAL APPLICATION No. 142 OF 2024 (SZ)

Applicant : M. Vetri Selvan, Chennai.

Versus

**Respondent(s) : The Central Pollution Control Board
and others**

VOLUME-I

Index

Sl.No	Description	Pages
1	Report filed by the Environmental Engineer, Legal Cell, Regional Office, Ernakulam for and on behalf of Kerala State Pollution Control Board .	1-3

Dated this the 01st day of October 2024

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

IN

ORIGINAL APPLICATION No. 142 OF 2024 (SZ)

Applicant : M. Vetri Selvan, Chennai.

Versus

**Respondent(s) : The Central Pollution Control Board
and others**

**REPORT FILED BY THE ENVIRONMENTAL ENGINEER,
REGIONAL OFFICE, LEGAL CELL, ERNAKULAM FOR
AND ON BEHALF OF THE RESPONDENT OF KERALA
STATE POLLUTION CONTROL BOARD**

1. I, Sajeesh Joy, aged 48 years, S/o V. A. Joy, residing at Ernakulam,, now working as the Environmental Engineer, Legal Cell, Regional Office, Kerala State Pollution Control Board, Ernakulam. I am competent to and duly authorized to represent Board. I know the facts and circumstances of the case. The factual submissions are true and correct to the best of my knowledge, information and belief.



SAJEESH JOY
ENVIRONMENTAL ENGINEER
KERALA STATE POLLUTION CONTROL BOARD
REGIONAL OFFICE
GANDHI NAGAR COCHIN-682020

2. This report is filed as per the Order of the Hon'ble Tribunal dated 09-05-2024 in which it was directed that the State Pollution Control Boards are to file their reports. It was also directed in the Order that if the Sewage Treatment Plants (STPs) are not connected to the Online Continuous Effluent/Emission Monitoring System (OCEMS), let the respective SPCBs state as to their efforts to get them connected.
3. The State of Kerala has 6 No.s of Common Sewage Treatment Plants (STPs) having capacity of 2MLD and above run by various Local Bodies. They are as given below.

Sl. No.	City/Town	STP location	STP - Installed Capacity
1	Thiruvananthapuram	1.Common Sewage Treatment Plant at Muttathara	107 MLD
		2.Trivandrum Medical College	5 MLD
2	Ernakulam	Sewage Treatment Plant at Elamkulam, Kochi (AMRUT-1.0)	5 MLD
3	Thrissur	Sewage Treatment Plant at Guruvayur	3 MLD
4	Kozhikode	1. Sewage Treatment Plant at Medical College Kozhikode	2 MLD
		2. Sewage Treatment Plant at Medical College Kozhikode (AMRUT-1.0)	2 MLD



Signature

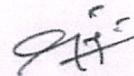
SAJEESH JOY
 ENVIRONMENTAL ENGINEER
 KERALA STATE POLLUTION CONTROL BOARD
 REGIONAL OFFICE
 GANDHI NAGAR, KOCHIN-682 020

SAJEESH JOY
 ENVIRONMENTAL ENGINEER
 KERALA STATE POLLUTION CONTROL BOARD
 REGIONAL OFFICE
 GANDHI NAGAR, KOCHIN-682 020

4. It is humbly submitted that out of these 6 Common Sewage Treatment Plants one STP (CSTP Muttathara) has installed OCEMS and its is connected to Central Pollution Control Board Server. 5 MLD STPs at Elamkulam and Thiruvananthapuram, 3 MLD at Guruvayoor and 2 MLD STP at Kozhikode have been set up recently and local bodies of the respective Sewage Treatment Plants have been directed by Kerala State Pollution Control Board to install OCEMS vide direction letter dated 30.09.2024. Copy of the letter giving these directions are marked and produced herewith as **Annexure R- 8 (a)**.
5. It is humbly submitted that necessary follow up will be taken for ensuring that OCEMS are installed and are connected to the servers of the State Boards and data is transferred by the operators of STPs to the State Boards through the OCEMS.

All the facts stated above are true to the best of my knowledge, information and belief.

Dated this the 01st day of October 2024



ENVIRONMENTAL ENGINEER
LEGAL CELL, ERNAKULAM



SAJEESH JOY
ENVIRONMENTAL ENGINEER
KERALA STATE POLLUTION CONTROL BOARD
REGIONAL OFFICE
GANDHI NAGAR, KOCHI-682020

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

IN

ORIGINAL APPLICATION No. 142 OF 2024 (SZ)

Applicant : M. Vetri Selvan, Chennai.

Versus

Respondent(s) : The Central Pollution Control Board and others

VOLUME II
Index

Sl. No	Description	Pages
1	Annexure R- 8 (a). : Direction letter to Secretaries of local bodies dated 30.09.2024	1-13

Dated this the 01st day of October 2024

Adv. Rema Smrithi.

ADDITIONAL STANDING COUNSEL FOR THE RESPONDENT:



KERALA STATE POLLUTION CONTROL BOARD

കേരള സംസ്ഥാന മലിനീകരണ നിയന്ത്രണ ബോർഡ്

Pattom P.O., Thiruvananthapuram - 695 004

പട്ടം പി.ഒ., തിരുവനന്തപുരം - 695 004



KSPCB/1563/2024-SEE-1

Date: 30/09/2024

From

The Member Secretary

To

1. The Secretary,
Guruvayur Municipality, Guruvayur,
Thrissur, Pin - 680101.

Most urgent

Regd. No. A/13

2. The Secretary,
Kochi Municipal Corporation,
PB No -1016, Cochin,
Ernakulam , Pin - 682011 .

3. The Secretary,
Kozhikode Municipal Corporation,
Calicut Beach, Near Akashvani,
Kozhikode , Pin - 673032.

4. The Secretary
Thiruvananthapuram Corporation,
Vikas Bhavan, University of Kerala Senate House Campus,
Palayam, Thiruvananthapuram, Pin - 695033

Sub :- Installation of Online Continuous Effluent Monitoring Systems (OCEMS) -
Reg. - OA 142/2024 of Hon'ble NAT

Ref :- 1. Letter no. A-19014/43/06/UPC-1 dated 07.08.2020 of the Central
Pollution Control Board

2. Order of the Hon'ble National Green Tribunal (Southern Zone) in OA
No. 142 of 2024 dated 09.05.2024

Sir,

Kind attention is invited to the above subject matter and references cited .
Direction under Section 18(1) (b) of the Water (Prevention and Control of
Pollution) Act, 1974 dated 07.08.2020 was issued by Central Pollution Control
Board (CPCB) directing that Sewage Treatment Plants (STPs) being operated in by
Municipal Corporations, Municipalities, Local Bodies or any other concerned body
shall install online continuous effluent monitoring system for the parameters pH,



[Signature]
SAJEESH JOY
ENVIRONMENTAL ENGINEER
KERALA STATE POLLUTION CONTROL BOARD
REGIONAL OFFICE
GANDHI NAGAR, KOCHI-682020

It had been also directed that STP operating authorities shall connect and upload the online effluent monitoring data with the server of the State Pollution Control Boards (SPCB) before 31.07.2021 itself.

Vide Order dated 09.05.2024 of the Hon'ble National Green Tribunal (Southern Zone) (NGT SZ) in OA No. 142 of 2024, the Tribunal has also directed for compliance with this direction of CPCB.

You are directed to install online continuous effluent monitoring system for the following STPs, under your occupancy, and establish connectivity with servers of CPCB and Kerala SPCB. Board's district office concerned can be contacted for instructions regarding connectivity with server of KSPCB.

1. Sewage Treatment Plant at Guruvayur, Thrissur District-3MLD
2. STP at Elamkulam, Kechi, Ernakulam District -5 MLD
3. Sewage Treatment Plants (2 nos.) at Kozhikode Medical College, Kozhikode District. 2 MLD each
4. Sewage treatment plant, Trivandrum Medical College - 5MLD

Action taken report shall be submitted within 30 days. It is requested to treat the matter as urgent as the matter is before the Hon'ble NGT.

Yours faithfully

S. S. A. J.

MEMBER SECRETARY

Copy to :

1. Managing Director, Kerala Water Authority
2. The Assistant Executive Engineer,
PH Subdivision, Guruvayur,
Thrissur, Pin : 680101.
3. The Executive Engineer,
Project Division, Kochi - 11
Ernakulam.
4. Environmental Engineer, District Office,
Thiruvananthapuram Thrissur/ Ernakulam DO-1/
Kozhikode (for follow up).

S. S. A. J.

SAJEESH JOY
ENVIRONMENTAL ENGINEER
KERALA STATE POLLUTION CONTROL BOARD
REGIONAL OFFICE
GANDHI NAGAR, KOCHI-682020



5. Chief Environmental Engineer, Regional Office,
Thiruvananthapuram/Ernakulam / Kozhikode (for follow up).
6. Environmental Engineer 1, Head office(for follow up)
7. Assistant Environmental Engineer,



A handwritten signature in black ink, appearing to read "Sajeesh Joy".

SAJEESH JOY
ENVIRONMENTAL ENGINEER
KERALA STATE POLLUTION CONTROL BOARD
REGIONAL OFFICE
GANDHI NAGAR, KOCHI-682020



File No. A-19014/43/06-UPC-I 4625-4672

Date 07/08/2020

To,

The Chairman,
All SPCBs/PCCs
(List Enclosed)

Directions Under Section 18(1) (b) of the Water (Prevention and Control of Pollution) Act, 1974 for installation of Online Continuous Effluent Monitoring System (OCEMS) for self-surveillance of Sewage Treatment Plants.

WHEREAS, amongst others, under Section 16 of the Water (Prevention and Control of Pollution) Act, 1974, one of the functions of the Central Pollution Control Board (CPCB) constituted under the Water (Prevention & Control of Pollution) Act, 1974 is to coordinate activities of the SPCBs/PCCs and provide technical assistance and guidance to SPCBs/PCCs; and

WHEREAS, amongst others, under Section 17 of the Water (Prevention and Control of Pollution) Act, 1974, one of the functions of the State Pollution Control Boards (SPCBs) and Pollution Control Committees (PCCs), constituted under the Water (Prevention & Control of Pollution) Act, 1974, is to plan a comprehensive programme for prevention, control or abatement of pollution of streams and wells in the State/U.T. and to secure the execution thereof; and

WHEREAS, SPCBs and PCCs are empowered to prescribe stringent standards for discharge of environmental pollutants from industries including Sewage Treatment Plants (STPs) than those notified by the Central Government and ensure its compliance, under the Environmental (Protection) Act, 1986 and rules framed there under; and

WHEREAS, Central Pollution Control Board vide its letter No. B-29016/04/06PCI-1/5401 dated 05.02.2014 had already issued directions under section 18(1) (b) of the Water Act to the State Pollution Control Boards and Pollution Control Committees for directing 17 categories of highly polluting industries (such as Pulp & Paper, Distillery, Sugar, Tanneries, Power Plants, Iron & Steel, Cement, Oil Refineries, Fertilizer, Chloral Alkali Plants, Dye & Dye Intermediate Units, Pesticides, Zinc, Copper, Aluminum, Petrochemicals and Pharma Sector, etc.), Common Effluent Treatment Plants (CETP), Common Bio Medical Waste and Common Hazardous Waste Incinerators; for installation of online effluent quality and emission monitoring systems and;

1

'परिवेश भवन' पूर्वी अर्जुन नगर, दिल्ली-110032

Parivesh Bhawan, East Arjun Nagar, Delhi-110032

दूरभाष/Tel : 43102030, 22305792, वेबसाइट/Website : www.cpcb.nic.in



4

SAJEESH JOY
ENVIRONMENTAL ENGINEER
KERALA STATE POLLUTION CONTROL BOARD
REGIONAL OFFICE
GANDHI NAGAR, KOCHI-682020

WHEREAS, CPCB and SPCBs/ PCCs have installed necessary software and hardware in their headquarters for centralized data collection, analysis and corrective actions and industrial sectors as mentioned in the above para have installed OCEMS and established connectivity with servers of CPCB and SPCBs / PCCs. The industrial units which have failed to install OCEMS and establish connectivity have been issued directions for closure; and

WHEREAS, STPs are operated by State Public Health Engineering Departments, Municipal Authorities and other State or City level Agencies; and

WHEREAS, STPs have been discharging environmental pollutants directly or indirectly into the ambient water bodies which pose constant threat to cause adverse effect on the water quality and SPCBs and PCCs are also required to ensure installation of sewage treatment facilities and their regular operation in the areas under their jurisdiction; and

WHEREAS, continuous monitoring is essential to regulate and minimize inspection of STPs on routine basis and also to inculcate habit of self monitoring mechanism by the STPs to ensure compliance of prescribed standards and transmit data of effluent compliance to SPCB/PCCs and CPCB on continuous basis. This can be achieved by installing online effluent monitoring devices; and

WHEREAS, Central Pollution Control Board (CPCB) has already issued directions to all the SPCBs / PCCs under Section 18(1) (b) of the Water (Prevention and Control of Pollution) Act, 1974 to ensure treatment and utilization of treated sewage vide letter no. A-19014/43/06-Mon dated 21/04/2015; and

WHEREAS, Central Pollution Control Board (CPCB) has also issued direction to the Municipal Commissioners / Chief Executive Officers of 46 Metropolitan Cities and 26 State Capitals on 09.10.2015 under Section 5 of the Environmental (Protection) Act, 1986 to ensure treatment and utilization of treated sewage and installation of Online Effluent Monitoring Systems; and

WHEREAS, CPCB has developed guidelines for Online Continuous Monitoring System for effluents on 07/11/2014; and

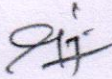
WHEREAS, CPCB has developed Standard Operating Protocol for Verification of Installation and Calibration of UV-Vis Dual Beam Scanning & Multipoint calibration mechanism technology based OCEMS (Effluent) used in Sewage Treatment Plants (STPs); and

WHEREAS, the ground truthing of the values indicated by the online devices need to be done before bringing them in public domain for proper interpretation and such measures need to be taken at the level of SPCBs/PCCs; and

2



5


SAJEEESH JOY
ENVIRONMENTAL ENGINEER
KERALA STATE POLLUTION CONTROL BOARD
REGIONAL OFFICE
GANDHI NAGAR, KOCHI-682020

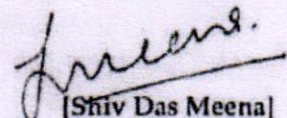
WHEREAS for regulatory purposes and for purposes of actions to be taken against non-complying STPs, existing methods of sampling, analysis and related procedures under the existing statutes need to be continued.

NOW THEREFORE, in exercise of the powers conferred under section 18 1 (b) of the Water (Prevention & Control of Pollution) Act, 1974 and keeping in view strengthening of monitoring mechanism for effective compliance through self-regulatory mechanism, SPCBs / PCCs are hereby directed to issue following directions to all Municipal Corporations OR concerned Body / Agency / Authority who is operating STP, for installation of OCEMS in following phase-wise manner;

1. All the STPs being operated in Million Plus Cities by Municipal Corporations or concerned Body shall install 'Online Effluent Monitoring Systems' for the parameters namely pH, TSS, COD, BOD and Flow Meter before 31.01.2021.
2. STPs being operated in remaining cities and towns by Municipal Corporations, Municipalities, Local Bodies or any other concerned Body shall install 'Online Effluent Monitoring Systems' for the parameters namely pH, TSS, COD, BOD and Flow Meter before 31.07.2021.
3. STP Operating Authority shall connect and upload the online effluent monitoring data with the servers of the concerned SPCB/PCC and CPCB in a time bound manner but not later than timelines as mentioned in 1 and 2 above, as the case may be.
4. STP Operating Authority shall ensure regular maintenance and operation of the online system with temper proof mechanism with facilities for calibration;
5. STP operator should follow guidelines prescribed by CPCB for Online Continuous Monitoring System for effluents and Standard Operating Procedure (SOP) for Verification of Installation and Calibration of UV-Vis Dual Beam Scanning & Multipoint calibration mechanism technology based OCEMS (Effluent) used in STPs.

These directions are not applicable to STPs located in cities / towns in the catchment of river Ganga as listed in Annexure, as directions for installation of OCEMS for those STPs have already been issued earlier.

The State Board /PCC shall acknowledge receipt of these directions and communicate action taken report once every 30 days with first report submitted within 30 days from the date of issue of these directions.


[Shiv Das Meena]
Chairman

3



6


SAJEEESH JOY
ENVIRONMENTAL ENGINEER
KERALA STATE POLLUTION CONTROL BOARD
REGIONAL OFFICE
GANDHI NAGAR, KOCHI-682020

List of STPs in Ganga front towns along with corresponding Agency responsible for Operation and Maintenance considered by WQM-II for installation of OCEMS

S. No.	STPs	Ganga Front Town	Status of STP	Authority for O&M
1.	Gangotri	Gangotri	Commissioned	Pey Jal Nigam, Uttarakhand (PJN)
2.	Badrinath 0.26 MLD STP	Badrinath	Commissioned	
3.	Chamoli 0.05 MLD STP	Chamoli-Gopeshwar	Commissioned	
4.	Chamoli 0.76 MLD STP	Chamoli-Gopeshwar	Commissioned	
5.	Forest Nala STP	Nandprayag	Commissioned	
6.	Sangam Nala STP	Nandprayag	Commissioned	
7.	Near Police Chowki STP	Karanprayag	Commissioned	
8.	Old Bridge STP	Karanprayag	Commissioned	
9.	Near Ward 1 & 3 STP	Karanprayag	Commissioned	
10.	Near SBI Bank STP	Rudraprayag	Commissioned	
11.	Near Dart Pull STP	Rudraprayag	Commissioned	
12.	Army Bend STP	Rudraprayag	Commissioned	
13.	Anoop Negi Memorial School STP	Rudraprayag	Commissioned	
14.	Tekla STP	Uttarkashi	Commissioned	
15.	Srinagar	Srinagar	Commissioned	
16.	Srinagar	Srinagar	Commissioned	
17.	Kirtinagar	Kirti Nagar	Commissioned	
18.	Muni ki Reti	Rishikesh	Commissioned	
19.	Old Mothrowala	Dehradun	Commissioned	
20.	New Mothrowala	Dehradun	Commissioned	
21.	Jakhan	Dehradun	Commissioned	
22.	Selawala	Dehradun	Commissioned	
23.	Vijay Colony	Dehradun	Commissioned	
24.	Indira Nagar	Dehradun	Commissioned	
25.	Sarai Jawalapur	Haridwar	Under Trial	
26.	Subhash Nagar STP	Karanprayag	Under Trial	
27.	Near Steel Bridge	Rudraprayag	Under Trial	
28.	Badrinath 0.01 MLD	Badrinath	Under Trial	
29.	BRO Bridge STP	Karanprayag	Under construction	
30.	Near Balini Road	Rudraprayag	Under construction	
31.	Jagjeetpur 68 MLD	Haridwar	Under construction	
32.	Chundreshwar STP	Rishikesh	Under construction	
33.	Lakkarghat New	Rishikesh	Under construction	
34.	Joshimath 1.98 MLD	Joshimath	Commissioned	
35.	Gyansu	Uttarkashi	Commissioned	
36.	Tehri	Tehri	Commissioned	
37.	Kirti Nagar	Kirti Nagar	Commissioned	
38.	Bah Bazar Devprayag	Devprayag	Commissioned	
39.	Sangam Bazar Devprayag	Devprayag	Commissioned	
40.	Shanti Bazar Devprayag	Devprayag	Commissioned	
41.	Tapovan	Tapovan	Commissioned	
42.	Swarg Ashram Rishikesh	Rishikesh	Commissioned	
43.	Lakkarghat, Rishikesh	Rishikesh	Commissioned	
44.	Jagjeetpur, Haridwar	Haridwar	Commissioned	
45.	Jagjeetpur, Haridwar (18 MLD)	Haridwar	Commissioned	
46.	Sarai, Jawalapur STP	Haridwar	Commissioned	
47.	Kargi	Dehradun	Commissioned	
48.	Bijnor	Bijnor	Commissioned	
49.	Brajghat STP	Garhmukteshwar	Commissioned	
50.	Garb STP	Garhmukteshwar	Commissioned	
51.	Narora Town	Narora	Commissioned	
52.	Fatehgarh	Fatehgarh	Commissioned	
53.	Kannauj	Kannauj	Commissioned	
54.	Jajmau, Kanpur	Kanpur	Commissioned	
55.	Jajmau, Kanpur	Kanpur	Commissioned	

Pey Jal Nigam,
Uttarakhand (PJN)

Uttarakhand Jal
Sansthan (UJS)

Uttar Pradesh Jal
Nigam (UPJN)



56.	Jajmau, Kanpur	Kanpur	Commissioned		
57.	Bingawan STP, Kanpur	Kanpur	Commissioned		
58.	Sajari STP, Kanpur	Kanpur	Commissioned		
59.	Salori 29 MLD Prayagraj	Prayagraj	Commissioned		
60.	Salori (Bakshi Bandh) 14 MLD	Prayagraj	Commissioned		
61.	Rajapur, Prayagraj	Prayagraj	Commissioned		
62.	Pongaghat, Prayagraj	Prayagraj	Commissioned		
63.	Kodra, Prayagraj	Prayagraj	Commissioned		
64.	Naini Prayagraj	Prayagraj	Commissioned		
65.	Numayadahi STP, Prayagraj	Prayagraj	Commissioned		
66.	Mirzapur (Pakka Pokhra)	Mirzapur	Commissioned		
67.	Vindhayachal	Mirzapur	Commissioned		
68.	Dinapur	Varanasi	Commissioned		
69.	Dinapur	Varanasi	Commissioned		
70.	Bhagwanpur BHU	Varanasi	Commissioned		
71.	Goithaha	Varanasi	Commissioned		
72.	New Naini 42 MLD	Prayagraj	Under Construction		
73.	Phaphamau STP 14 MLD	Prayagraj	Under Construction		
74.	Ramanna 50 MLD	Varanasi	Under Construction		
75.	Ramnagar 10 MLD	Varanasi	Under Construction		
76.	1.75 MLD Anupshahr STP (Zone B)	Anupshahr	Commissioned		
77.	0.85 MLD Anupshahr STP (Zone A)	Anupshahr	Commissioned		
78.	1.5 MLD Anupshahr STP 2, Zone B	Anupshahr	Commissioned		
79.	1 MLD Anupshahr STP 2, Zone A	Anupshahr	Commissioned		
80.	Beur STP (OLD), Patna, Bihar	Patna	Commissioned - Non Operational		Bihar Rajya Jal Parishad (BRJP), Patna
81.	Saidpur STP (OLD)	Patna	Commissioned - Non-Operational		
82.	Saidpur	Patna	Under Construction		Bihar Urban Infrastructure Development Corporation (BUIDCO)
83.	Karmolichak	Patna	Under Construction		
84.	Beur	Patna	Under Construction		
85.	Pahari	Patna	Under Construction		
86.	Digha	Patna	Under Construction		
87.	Kankarbagi	Patna	Under Construction		
88.	Maner	Maner (Patna)	Under Construction		
89.	Danapur	Danapur (Patna)	Under Construction		
90.	Bakhtiyarpur	Bakhtiyarpur (Patna)	Under Construction		
91.	Barh	Barh (Patna)	Under Construction		
92.	Mokama	Mokama (Patna)	Under Construction		
93.	Bhagalpur	Bhagalpur	Under Construction		
94.	Munger	Munger	Under Construction		
95.	Fatuha	Fatuha (Patna)	Under Construction		
96.	Chapra	Chapra	Under Construction		
97.	Begusarai	Begusarai	Under Construction		
98.	Khagaria	Khagaria	Under Construction		
99.	Sultanganj	Sultanganj (Bhagalpur)	Under Construction		
100.	Phulwari Sharif	Patna	Under Construction		
101.	Beur, Phulwari Sharif	Patna	Under Construction		
102.	Seripur	Buxar	Under Construction		
103.	Sonepur	Sonepur (Saran)	Under Construction		
104.	Hajipur	Hajipur (Vaishali)	Under Construction		
105.	STP Near Behambaba	Sahibganj	Under Trial	Jharkhand Urban Infrastructure Development Corporation (JUIDCO)	
106.	STP near Chanan	Sahibganj	Under Trial		
107.	Rajmahal STP	Rajmahal	Under Construction/Trial		
108.	Titagarh (ASP)	Titagarh	Commissioned	Kolkata Municipal Development Authority (KMDA)	
109.	Titagarh (OP)	Titagarh	Commissioned		
110.	Bansberia STP	Bansberia	Commissioned		
111.	Kamardaha STP	Kamardaha	Commissioned		



[Signature]

112.	Garulia STP	Garulia	Commissioned	
113.	Maheshtala STP	Maheshtala	Commissioned	
114.	Bhadreswar STP	Bhadreshwar	Commissioned	
115.	Baidyabati STP	Baidyabati	Commissioned	
116.	Howrah STP (Arupara)	Howrah	Commissioned	
117.	Kona STP (Chakpara, Anandanagar Gram, Bally) Panchayat)	Howrah	Commissioned	
118.	Champadani	Champdani	Commissioned	
119.	Panihati STP	Panihati	Commissioned	
120.	Gayeshpur, Halishar & Kanchrapara	Kanchrapara	Commissioned	
121.	Serampore STP	Serampore	Commissioned	
122.	Konnagar (Rishra)	Konnagar	Commissioned	
123.	Naihati STP	Naihati	Commissioned	
124.	Chandannagar STP (OP)	Chandannagar	Commissioned	
125.	Chandannagar STP (TF)	Chandannagar	Commissioned	
126.	Jaggadal - Bhatpara	Bhatpara	Commissioned	
127.	Bhatpara-Jagedal	Bhatpara	Commissioned	
128.	Jaggadal, Bhatpara	Bhatpara	Commissioned	
129.	Jaggadal - Bhatpara (OP)	Bhatpara	Commissioned	
130.	Kankinara, Madrail,	Bhatpara	Commissioned	
131.	Kalyani Block-B2,B3	Kalyani	Commissioned	
132.	Kalyani Town area	Kalyani	Commissioned	
133.	Bandipur STP	Titagarh	Commissioned	
134.	Garden Reach STP	Kolkata	Commissioned	
135.	Cossipore, Chitpur, Bangur	Kolkata	Commissioned	
136.	South Suburban /Kearapukur, Haridevpur	South Suburban	Commissioned	Kolkata Municipal Corporation (KMC)
137.	Bogahajatia STP	Kolkata	Commissioned	
138.	Hatisur	Kolkata	Commissioned	
139.	Berhampore	Murshidabad	Commissioned	
140.	Nabadwip	Nabadwip	Commissioned	Public Health Engineering Department, West Bengal
141.	STP Jiaganj-Azimganj	Jiaganj-Azimganj	Commissioned	Jiaganj-Azimganj Municipality, Murshidabad, West Bengal
142.	NAPS Township	Narora	Commissioned	Narora Atomic Power Station
143.	IDPL STP	Rishikesh	Commissioned	Indian Drug and Pharmaceutical Limited (IDPL)
144.	DLW STP	Varanasi	Commissioned	Diesel Locomotive Works, Indian Railways



SA

SAJEESH JOY
 ENVIRONMENTAL ENGINEER
 KERALA STATE POLLUTION CONTROL BOARD
 REGIONAL OFFICE
 GANDHI NAGAR, KOCHI-682020

SAJEESH JOY
 ENVIRONMENTAL ENGINEER
 KERALA STATE POLLUTION CONTROL BOARD
 REGIONAL OFFICE
 GANDHI NAGAR, KOCHI-682020

List of Ganga front towns considered by WQM – II for sewage management

Uttarakhand

1. Gangotri
2. Badrinath
3. Uttarkashi (Budkot)
4. Joshimath
5. Chamoli-Gopeshwar
6. Nandprayag
7. Karanprayag
8. Gauchar
9. Rudraprayag
10. Srinagar
11. Kirtinagar
12. Devprayag
13. Tapovan
14. Muni-ki-Reti
15. Rishikesh
16. Haridwar
17. Tehri
18. Dehradun

Uttar Pradesh

1. Bijnore - Bijnore
2. Hastinapur - Meerut
3. GariaMukteshwar - Hapur
4. Anoopshahar - Bulandshahar
5. Babrala - Badaun
6. Narora - Bulandshahar
7. Farrukhabad - Farrukhabad
8. Kannauj - Kannauj
9. Bithoor - Kanpur
10. Gangaghat/Shuklaganj - Unnao
11. Kanpur - Kanpur
12. Prayagraj (Allahabad)
13. Jhansi
14. Mirzapur
15. Chunar
16. Ram Nagar
17. Varanasi
18. Mughalsarai
19. Saidpur
20. Ghazipur
21. Ballia

Bihar

1. Patna
2. Bhagalpur
3. Munger
4. Chhapra
5. Danapur
6. Hajipur
7. Buxar
8. Jamalpur
9. Begusarai
10. Barh
11. Mokameh
12. Sultanganj
13. Fatiha
14. Bakhtiyarpur
15. Barahiya
16. Sonapur
17. Kahelgaon
18. Barauni

Jharkhand

1. Sahebganj
2. Rajmahal

West Bengal

1. Dhulia
2. Jangipore
3. Jaganj-Azinganj
4. Murshidabad
5. Berhampore
6. Katwa
7. Nabadwip
8. Gayeshpur
9. Santipur
10. Chakdah
11. Kalyani
12. Bansberia
13. Kanchrapara
14. Hahesbar
15. Naibati
16. Hooghly Chinsurah
17. Chandannagore MC
18. Bhatpara
19. Bhadreswar

20. Garulia
21. Champdany
22. Baidyabati
23. Barrackpore
24. Serampore
25. Titagarh
26. Rishra
27. Konnagar
28. Khardah
29. Panhati
30. Kamarhati
31. UttarparaKotrung
32. Bally
33. Baranagar
34. Howrah MC
35. Kolkata MC
36. Uluberia
37. Maheshtala
38. Budge Budge
39. Diamond Harbour
40. Haldia



Item No.01:

BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI

(Through Video Conference)

Original Application No.142 of 2024 (SZ)

IN THE MATTER OF:

M. Vetri Selvan, Chennai.

...Applicant(s)

Versus

The Central Pollution Control Board,
Rep. by its Chairman,
New Delhi and ors.

...Respondent(s)

Date of hearing: 09.05.2024.

CORAM:

HON'BLE Smt. JUSTICE PUSHPA SATHYANARAYANA, JUDICIAL MEMBER

HON'BLE Dr. SATYAGOPAL KORLAPATI, EXPERT MEMBER

For Applicant(s): None.

For Respondent(s): Mr. D.S. Ekambaram for R1.
Mr. S. Sai Sathya Jith for R2.
Dr. D. Shanmuganathan for R4 to R7.
Mrs. Nivedita S Menon represented
Mrs. Rema Smrithi for R8.
Mr. Ramesh Sanjay represented

Page 1 of 3



SAJEEESH JOY
ENVIRONMENTAL ENGINEER
KERALA STATE POLLUTION CONTROL BOARD
REGIONAL OFFICE
GANDHI NAGAR, KOCHI-682020

Mrs. Madhuri Donti Reddy for R9.
Ms. C.P. Kavitha Renjini represented
Mr. T. Sai Krishnan for R10.

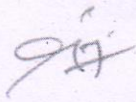
ORDER

1. Today, there is no representation for the applicant.
2. Considering the issue involved in this matter, the State Pollution Control Boards of the Southern Zone viz., Kerala State Pollution Control Board, Andhra Pradesh Pollution Control Board, Telangana State Pollution Control Board and also the Puducherry Pollution Control Committee are necessary parties to this proceeding. Hence, we Suo Motu implead them as additional Respondents No.8, 9, 10 and 11 respectively.
3. Let notice be issued to all the respondents through the Tribunal as well as privately.
4. The learned counsels Mr. D.S. Ekambaram accepts notice for Respondent No.1, Mr. S. Sai Sathya Jith accepts notice for Respondent No. 2, Dr. D. Shanmuganathan accepts notice for Respondents No.4 to 7, Mrs. Nivedita S Menon representing Mrs. Rema Smrithi accepts notice for Respondent No.8, Mr. Ramesh Sanjay representing Mrs. Madhuri Donti Reddy accepts notice for Respondent No.9, Ms. C.P. Kavitha Renjini representing Mr. T. Sai Krishnan accepts notice for Respondent No.10.



Page 2 of 3

12


SAIJEEESH JOY
ENVIRONMENTAL ENGINEER
KERALA STATE POLLUTION CONTROL BOARD
REGIONAL OFFICE
GANDHI NAGAR

5. Post the matter on 28.05.2024. Meanwhile, the respondents are directed to file their respective replies.

Sd/-

Smt. Justice Pushpa Sathyanarayana, JM

Sd/-

Dr. Satyagopal Korlapati, EM

O.A. No.142/2024(SZ)
09th May, 2024. AD.



A handwritten signature in blue ink, appearing to read "Sajeesh Joy".

SAJEEESH JOY
ENVIRONMENTAL ENGINEER
KERALA STATE POLLUTION CONTROL BOARD
REGIONAL OFFICE
GANDHI NAGAR, KOCHI-682020